F. No. J-11015/8/2018-Judicial Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated 26<sup>th</sup> June, 2018

## ORDER

The President is pleased to engage **Mrs. Amrita Shrivastva**, Advocate as Additional Standing Government Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before the District & Subordinate Courts, Jamshedpur (Jharkhand), as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

## District & Subordinate Courts, Jamshedpur (Jharkhand) Additional Standing Government Counsel

Name of Advocate	Contact details	Enrollment
Mrs. Amrita Shrivastva	A-5, 2 <sup>nd</sup> Floor, Brindaban Gardens, Sonari, Jamshedpur-831011 Mob: 8789425742, 9801524000 Email: amyyshriv@gmail.com	JH/4439-A/2010

- 2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(Inder Kumar) Additional Secretary

## Copy for information to:-

- PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Shri Rajiv Sinha, Asstt. SGI, High Court of Jharkhand at Ranchi.
- 3. The District Judge, Jamshedpur, Jharkhand.
- 4. Mrs. Amrita Shrivastva, Addl. SGC as above.
- 5. To be uploaded on the website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
- 6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 7. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial) Phone: 011-23384945

Email: Judicial-dla@nic.in